

CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)

Weekly Hearing Schedule for the month of October, 2022 (24.10.2022 to 28.10.2022)

Date, Day & Time	S. No.	Petition No.	Petitioner	Subject in Brief
27.10.2022 Thursday At 10.30 A.M. Miscellaneous Petitions	1.	204/MP/2022	PTCIL	Petition under Section 79(1) (f) of the Electricity Act, 2003 for adjudication of disputes between the Petitioners and the Respondent under the Agreement for Procurement of Power under Pilot Scheme-II dated 28.10.2021 entered between the Petitioner No.1 and the Respondent and the back-to-back Power Supply Agreement under the Pilot Scheme - II dated 22.10.2021 entered between the Petitioner No.1 and the Petitioner No.2 (<i>On admission</i>) .
	2.	237/MP/2021 alongwith I.A.No.31/2022	KTL	Petition under Sections 63 and 79 of the Electricity Act, 2003 read with the statutory framework governing Inter-state Transmission Systems, and Articles 11 and 12 of the Transmission Service Agreement dated 14.03.2016 executed between Khargone Transmission Limited and its Long-Term Transmission Customers for inter alia claiming compensation due to Change in Law and seeking extension in the scheduled commercial operation date of the relevant elements of the Project on account of Force Majeure(Interlocutory application for interim reliefs)
	3.	193/TT/2022	PGCIL	Petition for (i) Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block for Asset-1 (a): Associated bays of 315 MVA, 400/220 kV ICT at Fatehabad Substation (ICT to be shifted from Ballabgarh) and Asset-1 (b): 315 MVA ICT at Fatehabad Substation (Only ICT shifted from Ballabgarh SS under ICT-IV at Ballabgarh) under Augmentation of Transformation capacity at Fatehabad (PG) in Northern Region.
	4.	22/TT/2021	PGCIL	Petition for determination of Transmission Tariff from DOCO to 31.3.2024 for Asset-I: 220kV Kishanganga-Wagoora D/C line Partially on M/C tower along with associated bays at Wagoora S/s under Transmission system associated with Kishanganga HEP
	5.	29/RP/2022	NHPC	Petition for recall the order dated 9.6.2021 in Petition No. 471/TT/2020.
	6.	110/TT/2022	PGCIL	Petition for determination of transmission tariff from DOCO to 31-3-2024 for various assets covered under System Strengthening Scheme at Tuticorin- II and Bhuj PS.
	7.	7/TT/2022	PGCIL	Petition for determination of transmission tariff from DOCO to 31-3-2024 for Transmission Asset under Baharampur (POWERGRID) - Bheramara (BANGLADESH) 2nd 400kV D/C transmission line (INDIAN PORTION)" in Eastern Region.
	8.	8/TT/2022	PGCIL	Petition for determination of transmission tariff from DOCO to 31-03-2024 for Asset-I: 2 Nos. 400kV Line bays of 400kV D/C Barmer(RRVPNL)- Bhinmal(PG) line at Bhinmal S/s under Line bays associated with various regional strengthening schemes in NR.
	9.	9/TT/2022	PGCIL	Petition for determination of Transmission Tariff from DOCO to 31-3-2024 for Transmission Asset under Eastern Region Strengthening Scheme XV (ERSS XV)" in Eastern Region.
	10.	10/TT/2022	PGCIL	Petition for determination of transmission tariff from DOCO to 31-3-2024 for Asset-I: 400/220/33kV, 500MVA ICT-4 along with associated bays at Amritsar(PG) Substation under Additional 1x500 MVA, 400/220kV (4th) transformer at Amritsar(Balachak) Sub-station under ISTS.
	11.	11/TT/2022	PGCIL	Petition for determination of transmission tariff from DOCO to 31-3-2024 for Asset-I: 400kV line bays at Bhiwani S/s for termination of 400kV Babai-Bhiwani D/C Line under Provision of 400kV Line bays at Bhiwani (PG).
	12.	13/TT/2022	PGCIL	Petition for determination of transmission tariff from DOCO to 31-3-2024 for Asset under POWERGRID works associated with Eastern Region Strengthening Scheme XVIII in Eastern Region.

13.	17/TT/2022	PGCIL	Petition for determination of transmission tariff from DOCO to 31-3-2024 for Asset-I: 2 Nos. 400kV GIS line bays at Koteshwar S/s under Extension of 400/220kV Koteshwar pooling station and Asset-II: 1 Nos. 220kV line bay at 400/220kV Roorkee S/s under Line bays associated with Northern region System Strengthening Scheme-XXXVI
14.	22/TT/2022	PGCIL	Petition for determination of transmission tariff from DOCO to 31-3-2024 for Asset-I:765/400 kV , 333 MVA single phase auto transformer at Bhiwani Sub-station under Spare Transformers in Northern Region.
15.	273/TT/2022	PGCIL	Petition for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for various assets covered under Installation of Bus Reactor & ICT in Western Region in Western Region.
16.	113/TT/2021 alongwith I.A. No.48/2022	PGCIL	Petition for determination of transmission tariff from DOCO to 31-3-2024 for Assets (03 nos) under POWERGRID works associated with Transmission system strengthening in Indian System for transfer of power from new HEPs in Bhutan in Eastern Region (Interlocutory application moved by Alupdwar Transmission Limited seeking directions for listing and adjudication of the captioned petition) .
17.	470/MP/2019 alongwith I.A.No.69/2020 & 46/2022	ATL	Petition seeking extension of scheduled commercial operation date on account of force majeure events and consequential reliefs arising therefrom involving:- (a) Section 79(1) (c) and (f) of the Electricity Act, 2003; read with (b) Articles 4, 11 and 16 and other relevant clauses of the Transmission Service Agreement dated 22.9.2015 executed between the Petitioner and the Long-Term Transmission Customers; read with (c) Regulation 111 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 (Interlocutory application for interim reliefs and amendments of the pleading).

By order of the Commission

Sd/-
(T.D. Pant)
Joint Chief (Legal)
21.10.2022